

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 14.09.2020**

Sr. No.	Case Type & No.	Title	Stage
1	Suit 2253/15	Sachin M. Madhwani Vs 1.The MCGM 2.Medical Officer of Health	NM hearing
2	Suit 1234/18	Shahnawaz Abdul Karim Vs 1. MCGM 2. Asst. Municipal Commissioner	NM hearing
3	Suit 3078/18	Mustafa Mohammed Azad Vs MCGM	NM hearing
4	Suit 3148/18	Dilip Rasiklal Padia Vs MCGM	NM hearing
5	Suit 696/19	M/s. P.N. Joshi and Co. Vs MCGM	NM hearing
6	Suit 1827/17	Kayvan Hemendra Sanghvi Vs 1. Designated Officer 2. MCGM	NM arguments
7	Suit 1839/17	1. Manjula R. Shah 2. Rameshchandra C. Shah Vs 1.Designated Officer 2.MCGM	NM arguments
8	Suit 1840/17	1. Sejal Amit Shah 2. Smt. Manjula Pravinchandra 3. Perennial Trading Pvt Ltd Vs 1. Designated Officer 2. MCGM	NM arguments
9	Suit 1887/17	Ramniklal P. Shah (HUF) through Mr. Ramniklal P. Shah Vs 1. Designated Officer 2. MCGM	NM arguments
10	Suit 1888/17	Mahendra P. Shah Vs 1. Designaed Officer 2. MCGM	NM arguments

**Sheristedar
(CR No.05)**

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ASST SESSIONS JUDGE
CRIMINAL CAUSE LIST DATED 14.09.2020**

Sr. No.	Case Type & No.	Title	Stage
1	SC 168/19	The State of Maharashtra- Chembur P. Stn. Vs Sandip @ Nisha Vasant Kedare and Ors. 03	RE
2	SC 363/2020	The State of Maharashtra - L.T. Marg Police Station Vs Pawankumar Asarfilal Varma	RE

**Sheristedar
(CR No.05)**